

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT): Sir, there is every  
opportunity for discussion. The Government  
does not fight shy of discussion on any  
subject. The idea is not discussion. The idea  
is show. The idea is drama. The idea is  
theatricality. They have every opportunity for  
discussion. We are prepared to sit with them  
in the Business Advisory Committee and fix  
the time for any discussion. The walk-out is  
a mere theatricality, a political drama on the  
first day. (*Interruptions*)

PROF. SAIFUDDIN SOZ (Baramula):  
The thirty pages of the Maulana Azad's  
Book, "India Wins Freedom" should be got  
released.

MR. SPEAKER: Mr. Soz that is *sub-  
judice*. I cannot do anything about that.

PROF. SAIFUDDIN SOZ: We are not  
discussing the stay order of the court. But the  
Central Government can take urgent meas-  
ures to get the thirty pages released.

MR. SPEAKER: They cannot do any-  
thing. How can they do it when there is an  
injunction?

PROF. SAIFUDDIN SOZ: He should  
say something on that.

MR. SPEAKER: How can say? Under  
what rule? Under what authority?

PROF. SAIFUDDIN SOZ: The Govern-  
ment of India can even go to the Court and  
get the stay vacated.

MR. SPEAKER: The highest court is  
supreme. You are also a lawyer.

PROF. SAIFUDDIN SOZ: The Central  
Government can take various measures.  
(*Interruptions*) The heirs of Maulana Azad

are making it a property issue. That is not the  
issue.

(*Interruptions*)

MR. SPEAKER: It is all right now.

[*Translation*]

THE MINISTER OF HOME AFFAIRS  
(S. BUTA SINGH): Mr. Speaker, Sir, just  
now, the hon. lady Members of this House  
mentioned about a very tragic and shameful  
incident. I am particularly sorry to see that  
none of the opposition Members expressed  
any sympathy with the Harijan women who  
were raped. They did not care to listen to the  
lady Members and left the House instead. I  
would like to say in this House that very soon  
we are going to contact the Bihar Govern-  
ment and direct them to award exemplary  
punishment to the police officers involved in  
the case at the earliest and take most strin-  
gent measures so as to check recurrence of  
such an atrocity elsewhere.

MR. SPEAKER: If you remain firm and  
deal with these mischievous elements with a  
heavy hand, the things will go on smoothly.  
Can you allow these wicked persons to in-  
dulge in such acts?

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12.22 hrs.

#### RESIGNATION BY MEMBER

[*English*]

MR. SPEAKER: I have to inform the  
House that I received a letter dated 12th  
February, 1988 from Shri P.A. Sangma, an  
elected Member from Tura constituency of  
Meghalaya, resigning his seat in Lok Sabha.  
I have accepted his resignation with effect  
from the 16th February, 1988.

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